

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.218- IA(Plan)/13(AHM)2024  
ITEM No.219- IA/841(AHM)2022  
ITEM No.220- IA/858(AHM)2022  
in  
**CP(IB)/70(AHM)2021**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Eco Green Products Pvt Ltd  
V/s  
Gajanand Corporation Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Atul Sharma, Adv.  
For the Respondent :

**ORDER**

**IA(Plan)/13(AHM)2024 , IA/841(AHM)2022 & IA/858(AHM)2022**

Ld. Counsel for the applicant seeks time to comply with the order dated 05.06.2024.

List for further consideration on 06.09.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**